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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|----------------------|-----------------------------|--------------------|---|---------------------|--------------------------|---------------------|
| CP 253/16, TP 104/17 | For reporting of settlement | Sec 433 of CA 1956 | Fedex Express Transportatio n & Supply Chain Services(India) Pvt. Ltd | India Law | Mindlogicx Infratec Ltd. | Law Square |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

27. ABHISHEK.P.N
9980606027

Respondents

P.N. Abhishek

SUJA SURENDRAN
9932999215


PETITIONER



ORDER

Heard Shri Suja Surendran, learned Counsel for Petitioner; Shri Abhishek P.N, learned Counsel for Respondent.

At the request post the case on 04/07/2018.


MEMBER (T)


MEMBER (J)